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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 721/2019 & CM APPL. 494/2021

NORTH DELHI MUNICIPAL CORPORATION Appellant

Through: Mr.Sanjay Poddar, Sr. Adv. with Ms.Puja Kalra, Mr.Govind Kumar and Mr.Virendra Singh, Mr.Siddhant Poddar, Mr.Saksham Kaushik, Advocates

versus

PUSHPA DEVI & ORS

..... Respondents

Through: Mr.Ankur Mittal, Mr.Ankur Saboo, Advocates for R-1

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- + LPA 722/2019, CM APPL. 63244/2023
 - NORTH DELHI MUNICIPAL CORPORATION Appellant

Through: Mr.Sanjay Poddar, Sr. Adv. with Ms.Puja Kalra, Mr.Govind Kumar and Mr.Virendra Singh, Mr.Siddhant Poddar, Mr.Saksham Kaushik, Advocates

versus

SARITA GUPTA & ORS Through: Mr.Ankur Mittal, Mr.Ankur Saboo, Advocates for R-1

Ms. Smita Maan, Advocate for Applicant in CM APPL. 63244/2023

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+ LPA 723/2019

NORTH DELHI MUNICIPAL CORPORATION Appellant Through: Mr.Sanjay Poddar, Sr. Adv. with Ms.Puja Kalra, Mr.Govind Kumar





and Mr.Virendra Singh, Mr.Siddhant Poddar, Mr.Saksham Kaushik, Advocates

versus

TILAK RAJ JAIN & ORS Respondents Through: Mr.Siddharth Panda, Advocate for R-2&3 / L&B/LAC

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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<u>O R D E R</u> 04.04.2024

List on 3rd May, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

APRIL 4, 2024 AS